



FORM No. 4

See Rule (12)

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL .**

CUTTACK BENCH

**ORDER SHEET**

Application No. OA-1306 of 2004

Applicant(s) Babaji Respondent(s) Union of India & others

Advocate for Applicant(s) Mr. Nirmal Ranjan Routray Advocate for Respondent(s) Mr. S. Misra

**NOTES OF THE REGISTRY**

I.P.O of Rs. 50/- filed  
Copy Served.

For favour of Registration Please.

22.12.04  
S.O. 57  
31.12.04  
Dy. Registrar

50 (J)  
31.12.04  
Dy. Registrar

For Admonition  
Direction order - copy served.

31/12/04  
Bm

**ORDERS OF THE TRIBUNAL**

**REGISTER**

Dy. Registrar 31.12.04

Order dated 4.1.05

Heard Shri N.R.Routray, Lt.Counsel for the applicant and Shri R.C.Rath, Lt, Standing Counsel (on whom a copy of the O.A. has been served) appearing on behalf of the Respondents-Railways and perused the records placed before.

In course of hearing Shri Rath pointed out that as per the provision of the Scheme for grant of A.C.P. to the railway servants, a Screening Committee has been set up by the Standing Committee which meets twice a year (during the first week of January of the previous Financial Year and during the first week of July of any Financial Year) to

✓ OA 1306/04

Notes of the Registry

Orders of the Tribunal

Copy of order dt. 4/1/05  
a/w of copy issued to  
all the aeropts. by  
Psd. The same copy  
of order issued to  
the counsel for bty  
- sole.

h  
6/1/05  
S.O.

MP  
6/1/05

process the cases. It is in this connection, Shri Rath submitted that the matter may be forwarded to the Committee for considering the grievances with regard to ACP, as raised herein.

Having heard the Ld. Counsel of both the sides, we dispose of this O.A. with direction that the application be sent to the Screening Committee to be held in the month of January, 2005 to consider the case of the applicant. A copy of the O.A. may be treated as part of the representation to be put up before the Committee.

With the observation and direction as made above, this O.A. is disposed of at the stage of admission. No costs.

40  
Member (J)

✓ 6/1/05  
Vice-chairman